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25.	H.E. Mr. Frank Wisner, US Ambassador.	29.7.96-3.8.96
26.	Mr. Pfister Otto, Attache (Dev.), Embassy of Switzerland.	1-30.6.96
27.	Mr. Guy Ducrey, Ambassador, Embassy of Switzerland.	8-21.6.96

[*Translation*]

Non-Resident Indians

4707. SHRI DATTA MEGHE : Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the number of Indians, who have become N.R. Is during the last two years;

(b) the criteria laid down for becoming an N.R.I.;

(c) whether NRIs are given any special concession/ facilities in the country; and

(d) if so, the details thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL) : (a) & (b) NRIs are Indian citizens who stay abroad for employment or for carrying on business or vocation or any other purpose in circumstances indicating an indefinite period of stay outside India. As such an indeterminate number of Indians would have become NRIs during the last 2 years.

(c) & (d) A Commissioner for NRIs is functioning under the Ministry of Finance for facilitating and encouraging NRI investment/concessions in India. These special facilities include, inter-alia, right to inherit and acquire property in India, investment on non-repatriation and repatriation basis under various schemes, maintaining non-resident bank accounts in India, investment in NRI Bonds, tax incentives, special import facilities to returning Non Resident Indians and conclusion of Avoidance of Double Taxation Agreements with other countries for their benefit.

[*English*]

Denial of Visa by China to Indian Citizens

4708. SHRI GEORGE FERNANDES:
SHRI RAJESH RANJAN *alias* PAPPU
YADAV:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Indian citizens from Sikkim and Arunachal Pradesh are denied visa to visit China;

(b) if so, the reasons therefor;

(c) whether the Government have made any protest to China on the matter; and

(d) if so, the response of China thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL) : (a) No, Sir.

(b) to (d) Do not arise.

[*Translation*]

Deen Dayal Upadhyay Hospital in U.P.

4709. SHRI KISHAN LAL DILER : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the date on which the construction work of the 300 beds Pt. Deen Dayal Upadhyay Hospital was started in Aligarh district of U.P.;

(b) the funds sanctioned and released to the State Government by the Union Government for the construction work and the amount yet to be released;

(c) the extent of construction work, which has been completed by using the sanctioned amount and the reasons for delay for the remaining work; and

(d) the time by which the construction work is likely to be completed and the hospital will start functioning?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) The Government of Uttar Pradesh has informed that the construction work of Pt. Deen Dayal Upadhyay Hospital was started in February, 1992.

(b) No amount has been sanctioned by the Union Government for the construction of the hospital.

(c) and (d) The Government of U.P. has informed that only 10% of the construction work could be completed due to constraint of funds. On availability of funds in the next three years the construction work is expected to be completed by March, 1999.